

>

Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 8<sup>th</sup> December, 2011, passed the Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> December, 2011"

2. Madam Speaker, I lay on the Table the Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2011 as passed by the Rajya Sabha on the 8<sup>th</sup> December, 2011."

---